

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3526
ANSWERED ON:15.05.2006
CONSTRUCTION OF DAM ON RIVER VANSADHARA
Gamang Shri Giridhar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has received any proposal from the Government of Andhra Pradesh for construction of dam near Neradi on river Vansadhara;
- (b) if so, the objections raised by the Government of Orissa on the said projects; and
- (c) the corrective steps proposed by the Government to resolve the matter?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) to (c) Irrigation is a State subject and planning, execution, funding, operation and maintenance of irrigation projects are primarily the responsibility of the State Governments based on their priorities. The Government of Andhra Pradesh submitted a proposal for construction of a barrage at Neradi with other components and the proposal was accepted by the Advisory Committee of Ministry of Water Resources in its meeting held on 4.12.1991 subject to certain observations. The Government of Orissa objected to the proposal on the apprehension of larger submergence in their territory than envisaged as per the inter-State agreement among the States due to the afflux caused by the barrage. The matter was discussed in the inter-State meetings convened for the same and decided to conduct physical model studies of Neradi barrage by the Central Water and Power Research Station (CWPRS), Pune. The State Governments are to take required follow up action on the report provided by CWPRS, Pune.